

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer/posting order is hereby made in official exigency with immediate effect:

Sl. No.	Name (S/Sh.) Designation & Emp. Code	From	To
1	Vijay Kumar. JA EC No. 19001337	JA in Protocol Branch. West District, THC, Delhi	JA in Administration Branch-III, North-West, Rohini Courts
2	Gyanender Singh Rohilla. JA EC No. 74035353	JA in Administration Branch-III. North-West, Rohini Courts	JA in Protocol Branch, West District, THC, Delhi
3	Praveen Minj JA EC:54324313	JA in Bail & Filing Section, Central, THC	Ahlmad in the Court of Ms. Rishika Srivastava, MM (Mahila court)-01, East, KKD Courts, Delhi
4	Pawan JA EC:50948464	JA in Accounts Branch, Central, THC	JA in Bail & Filing Section, Central, THC
5	Rahul Arora JJA EC: 52799273	Asst. Ahlmad in the Court of Sh. Rakesh Kumar-IV, L.d. ASJ-02, Central, THC	JJA in Accounts Branch, Central, THC
6	Nidhi Singh Rajput JJA EC: 82996444	JJA in Accounts Branch, Central, THC	Asst. Ahlmad in the Court of Sh. Rakesh Kumar-IV, L.d. ASJ-02, Central, THC

Note:

- (i) Earlier order no. 16995-17045/P&T/Admn-II/HQs/2024 dated 12.03.2024 i.r.o. Sh. ManMohan, JA as mentioned at serial no. 3 is hereby cancelled.
- (ii) Transferred officials shall handover the charge of all the records in their custody along with the Computer Hardware & other peripherals, if any, before relinquishing their duties at transferor stations.
- (iii) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules.

(Sanjay Garg-I)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 19027-19067
P&T/Admn.II/HQs/2024

Dated, Delhi the 22 MAR 2024

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge concerned, Delhi/New Delhi.
2. The Officer(s)/Officer In-Charge concerned.
3. The Personal Office of the undersigned.
4. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
5. The DDO, Accounts Branch concerned Delhi / New Delhi.
6. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/up-dation as per rules.
7. The Dealing Assistants, ACR Cell (HQs), Delhi.
8. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
9. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi